

PENDENCY OF CASES FOR THE MONTH OF MARCH 2017- PAURI JUDGESHIP			
COURT	CIVIL CASES	CRIMINAL CASES	TOTAL CASES
<i>District & Sessions Judge Court</i>	256	134	390
<i>Additional District Judge Court, Kotdwar</i>	52	30	82
<i>Chief Judicial Magistrate Court Pauri</i>	0	367	367
<i>Civil Judge (Sr.Div.), Pauri</i>	72	0	72
<i>Civil Judge (Sr.Div.)/A.C.J.M, Kotdwar</i>	300	1369	1669
<i>Civil Judge (Jr.Div.)/J.M.-Ist, Pauri</i>	29	83	112
<i>Civil Judge (Jr.Div.)/ J.M.Kotdwar</i>	212	649	861
<i>Civil Judge (Jr.Div.)/J.M., Lansdowne</i>	18	94	112
<i>Civil Judge (Jr.Div.)/J.M., Dhumakot</i>	0	7	7
<i>Civil Judge (Jr.Div.)/J.M., Srinagar</i>	56	264	320
<i>Judicial Magistrate, Pauri</i>	0	142	142
Total	995	3139	4134